

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1094
ANSWERED ON 12/12/2023

PM KUSUM SCHEME

1094. SHRI R. DHARMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the features of the PM KUSUM scheme;
- (b) the details of the funds sanctioned, allocated and utilized under this scheme in Tamil Nadu so far;
- (c) the details of the target set;
- (d) the details of the achievements made so far;
- (e) whether Government has declared a new plan for renewable energy capacity annually for next few years to achieve the target; and
- (f) so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The main objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) include de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution. The Scheme has three components targeted to achieve solar power capacity addition of 34.8 GW by 31.3.2026 with total central financial support of Rs. 34,422 Cr. Other salient features of the Scheme are given at **Annexure-I**.

(b) to (d) State wise targets or fund allocation is not made under PM-KUSUM as it is a demand driven scheme. The capacities are allocated based on demand received from the States/UTs. Further, the funds are released to States/UTs on achieving certain milestones.

Based on the demand received from the State of Tamil Nadu, the Ministry of New & Renewable Energy has released Rs 31.51 Crores so far, under this Scheme.

State/UT wise solar pumps allocated and installations achieved so far are furnished at **Annexure-II**.

(e) to (f) Major steps, including new initiatives, taken by the Government to achieve PM KUSUM targets in timely manner is placed at **Annexure-III**.

Annexure-I referred in reply to part (a) of the Rajya Sabha Unstarred question no. 1094 to be answered on 12.12.2023

Other salient features of PM- KUSUM Scheme

Components, Targets & Criteria	Financial Assistance available
<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme</p> <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy/cultivable land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.</p> <p>Component B: Installation of 14 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation.</p> <p>The beneficiaries under Component-B and Component-C could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster Based Irrigation Systems.</p>	<p>Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is Rs. 33 Lakh per MW.</p> <p>For Component-B and individual pump solarisation under Component-C: CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided.</p> <p>In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary. Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.</p>

Annexure -II referred in reply to part (b) to (d) of the Rajya Sabha Unstarred Question No. 1094 to be answered on 12.12.2023

Progress under PM-KUSUM (as on 31.10.2023)

S. No.	State	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Arunachal Pradesh	2	0	400	199	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chhattisgarh	30	0	0	0	0	330500	0
4	Bihar	0	0	0	0	0	160000	0
5	Gujarat	500	0	8082	2459	2000	425500	0
6	Goa	150	0	200	0	0	11000	700
7	Haryana	85	2.25	252655	64919	0	65079	0
8	Himachal Pradesh	100	22.45	1580	501	0	0	0
9	Jammu & Kashmir	20	0	5000	838	4000	0	0
10	Jharkhand	20	0	36717	12985	1000	0	0
11	Karnataka	0	0	10314	314	0	337000	0
12	Kerala	40	0	100	8	45100	25387	2417
13	Ladakh	0	0	2000	0	0	0	0
14	Madhya Pradesh	600	11	17000	7134	0	595000	0
15	Maharashtra	700	2	225000	71958	0	275000	0
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	2535	54	0	0	0
18	Mizoram	0	0	1700	0	0	0	0
19	Nagaland	5	0	265	0	0	0	0
20	Odisha	500	0	5741	1411	40000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	78000	12952	186	100000	0
23	Rajasthan	1200	102.5	198884	59732	1144	200000	1375
24	Tamil Nadu	424	0	7200	3187	0	0	0
25	Telangana	0	0	400	0	0	8000	0
26	Tripura	5	0	8021	2117	2600	0	50
27	Uttar Pradesh	155	0	66842	31752	2000	370000	0
28	Uttarakhand	0	0	3685	318	200	0	0
29	West Bengal	0	0	10000	0	23700	0	20
	Total	4766	140.2	946471	272916	122930	2912466	4562

Annexure-III referred in reply to part (e) to (f) of the Rajya Sabha Unstarred Question No. 1094 to be answered on 12.12.2023

Steps taken by Ministry for proper implementation of the PM-KUSUM Scheme inter-alia include:

- PM-KUSUM Scheme has been extended till 31.03.2026.
- Central Financial Assistance (CFA) is available for pump capacity up to 15 HP (increased from 7.5 HP) to the individual farmers in the North-eastern States, Hilly States/UTs and Islands UTs, and for each farmer in the cluster/ community irrigation projects in high water table areas in all the States/ UTs.
- Meetings with Banks/FIs for availability of low cost financing to farmers.
- State level tender allowed for procurement of standalone solar pumps
- Time period extended for implementation to 24 months from the date of initial sanction.
- Requirement of performance bank guarantees under Component-A and Component-C (Feeder Level Solarization) relaxed.
- Tender conditions have been revised to increase the installer base in order to expedite extending benefit under the Scheme.
- Solarization of pumps under the Scheme included under Agriculture Infrastructure Fund (AIF) to provide subsidized loans to farmers.
- Scheme included under Priority Sector Lending (PSL) Guidelines of the Reserve Bank of India (RBI) to enable ease of accessing finance.
- Specifications & testing procedure of the solar pumps have been revised time to time to promote quality of installations.
- Web-Portals at Central and at State levels have been developed for monitoring of Scheme.
- Creating publicity and awareness including through CPSUs.
- Toll free number provided for ease of getting information on the Scheme.
- Regular monitoring of the progress and issuance of clarifications and amendments to the scheme guidelines based on lessons learnt during implementation
- Extension granted for projects sanctioned under the Scheme based on the progress and milestones achieved.
- The Guidelines of the scheme have been revised on 12.07.2023 to simplify the land aggregation process in Component 'C'.
- The Ministry has issued Benchmark Cost under Component 'B' during September, 2023.
- The Scheme is amended with removal of mandatory State share provision, vide OM dated 20.11.2023.
- The exemption of DCR content under Component 'C' extended till 31.03.2024, vide OM dated 11.09.2023.
- The DoE, vide OM dated 06.09.2023, approved revision of targets from 35 lakhs to 49 lakhs under Composite 'B' & 'C'.